

West Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2019				
Court- wise pendency of Cases as on 31.10.2019				
	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Agartala	715	142	857
2	ADJ., (Court No. 2), Agartala (Vacant), charge remains with Sri G. Das, ADJ, Agartala	662	223	885
3	Sri A. Pandey, ADJ., (Court No. 3), Agartala	0	130	130
4	ADJ., (Court No. 4), Agartala, (Vacant), charge remains with Sri S. Datta Purkayastha, DJ, West Tripura, Agartala	661	166	827
5	Sri Gobinda Das, ADJ., (Court No. 5), Agartala	159	190	349
6	Sri S. B. Datta, Judge, Family Court, Agartala	387	209	596
7	Sri P. Kumar, Addl. Judge, Family Court, Agartala	360	241	601
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	339	19	358
9	Sri Subhadeep Saha, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	347	17	364
10	Smti S. Mukherjee, CJM-cum-Civil Judge (Sr. Div), Agartala	111	474	585
11	Sri Sarbajeet Choudhury, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	140	1052	1192
12	Smt. Jumili Debbarma, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	162	438	600
13	Smti Yashvi Taneja, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	78	564	642
14	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 1, Agartala (Vacant), charge Remains with Smti M. Das, JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	22	0	22
15	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 2, Agartala (Vacant), charge remains with Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 6, Agartala	0	0	0
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala(Vacant), charge remains with Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 6, Agartala	26	376	402
17	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala(Vacant), charge remains with Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 6, Agartala	21	589	610
18	Smti Mitra Das, JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	29	707	736
19	Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	25	644	669
Total		4244	6181	10425
Station-wise pendency of Cases as on 31.10.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	3497	5731	9228
Total		3497	5731	9228
2	Family Court, Agartala	387	209	596
3	Addl. Judge, Family Court, Agartala	360	241	601
Grand Total		4244	6181	10425

Gomati Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2019				
Court- wise pendency of Cases as on 31.10.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	203	81	284
2	Sri Sankar Lal Dutta, Additional District and Sessions Judge, Udaipur	249	97	346
3	Smti Sankari Das, Judge, Family Court, Udaipur	95	190	285
4	Sri R. Bhattacharjee, CJ (Sr.Div) & ASST. SJ., Udaipur	116	12	128
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Udaipur	39	119	158
6	Smti Tanusree Debnath, CJ (Jr. Div)-cum- JM. First Class, Udaipur	18	151	169
7	Smti Dorothi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	9	98	107
8	Smt. Archana Reang JM., 2nd Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	6	82	88
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, (Vacant) , charge remains with Sri Satyajit Das, CJ (Jr. Div) & JM First Class, Amarpur	0	0	0
10	Sri Satyajit Das, CJ (Jr. Div) & JM First Class, Amarpur	5	280	285
Total		740	1110	1850
Station-wise pendency of Cases as on 31.10.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	640	640	1280
2	Amarpur	5	280	285
Total		645	920	1565
3	Family Court, Udaipur	95	190	285
Grand Total		740	1110	1850

South Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2019				
Court- wise pendency of Cases as on 31.10.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri U Choudhuri, District and Sessions Judge, Belonia	641	175	816
2	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	37	49	86
3	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	14	405	419
4	Sri Saikat Das, CJ (Jr. Div)-cum-JM First Class, Belonia	155	452	607
5	Smt. Madhumita Biswas, JM., 2nd Class-cum-Civil Judge (Jr. Div), Belonia	78	367	445
6	Sri Rajarshi Chakraborty, SDJM-cum-Civil Judge (Jr. Div), Sabroom	4	69	73
7	Smt. Swastika Das, CJ (Jr. Div)-cum-JM., 2nd Class, Sabroom	19	74	93
Total		948	1591	2539
Station-wise pendency of Cases as on 31.10.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	925	1448	2373
2	Sabroom	23	143	166
Grand Total		948	1591	2539

Unakoti Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2019				
Court- wise pendency of Cases as on 31.10.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Jesthamani Murasing, District and Sessions Judge, Kailashahar	127	85	212
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	24	63	87
3	Sri Arindam Pal, Judge, Family Court, Kailashahar	72	118	190
4	Sri Mridul Chakraborty, CJ (Sr.Div) & ASST. S.J., Kailashahar	63	1	64
5	Sri Purandar Prasad Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	60	373	433
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	117	345	462
7	Sri Ramangshu Shekhar Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1)	41	281	322
8	Smt. Papri Debbarma, JM., 2nd Class-cum-Civil Judge(Jr.Div), Kailashahar (Court No.2)	0	58	58
Total		504	1324	1828
Station-wise pendency of Cases as on 31.10.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	432	1206	1638
Total		432	1206	1638
2	Family Court , Kailashahar	72	118	190
Grand Total		504	1324	1828

North Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2019				
Court- wise pendency of Cases as on 31.10.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	362	287	649
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	117	6	123
3	Sri V. P. Debbarma, CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	109	491	600
4	CJ (Jr. Div)-cum- JM., First Class, Dharmanagar (Vacant), charge remains with Smt. Anindita Deb Ray, JM, First Class-cum-Civil Judge (Jr. Div), Dharmanagar	201	489	690
5	Smti Anindita Deb Ray, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	67	411	478
6	SDJM-cum-Civil Judge (Jr. Div) Kanchanpur(Vacant), charge remains with Sri Amarjit Dey, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	1	157	158
7	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	5	196	201
Total		862	2037	2899
Station-wise pendency of Cases as on 31.10.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	856	1684	2540
2	Kanchanpur	6	353	359
Grand Total		862	2037	2899

Sepahijala Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2019				
Court- wise pendency of Cases as on 31.10.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri B. Palit District & Sessions Judge, Sonamura	141	152	293
2	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	142	299	441
3	Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	71	207	278
4	Smt. Surabhi Shekhar JM., 2nd Class-cum-Civil Judge (Jr. Div), Sonamura	55	210	265
5	Sri Angshuman Debbarma, Additional District & Sessions Judge, Bishalgarh	307	197	504
6	Smti Nandita Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	20	939	959
7	Smt. Chhandita Debnath, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	55	800	855
Total		791	2804	3595
Station-wise pendency of Cases as on 31.10.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	409	868	1277
2	Bishalgarh	382	1936	2318
Grand Total		791	2804	3595

Khowai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2019				
Court- wise pendency of Cases as on 31.10.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Khowai	153	298	451
2	Judge, Family Court, Khowai (vacant), charge remains with Sri P.Kumar, Addl. Judge, Family Court, Agartala	60	15	75
3	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	54	247	301
4	Smti Ishika Dan, CJ (Jr. Div)-cum- JM., First Class, Khowai	31	240	271
5	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	16	193	209
Total		314	993	1307
Station-wise pendency of Cases as on 31.10.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	254	978	1232
2	Judge, Family Court, Khowai	60	15	75
Total		314	993	1307

Dhalai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2019				
Court- wise pendency of Cases as on 31.10.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri D. M. Jamatia, District and Sessions Judge, Ambassa	67	283	350
2	Additional District and Sessions Judge, Dhalai Judicial District, Ambassa (Vacant), charge remains the District and Sessions Judge, Dhalai Judicial District, Ambassa	0	0	0
3	Sri Sanjoy Bhattacharjee, Judge, Family Court, Ambassa,	11	13	24
4	Sri Debashis Kar, Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa	24	5	29
5	Sri Manabendra Debbarma, CJM-cum-Civil Judge (Sr. Div), Ambassa	14	82	96
6	Sri Ramanuj Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Ambassa	12	71	83
7	Sri Hrishikesh Chakrabarti, Additional District & Sessions Judge, Kamalpur	65	136	201
8	Smt. Lopamudra Dasgupta, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	3	275	278
9	Smt. Jekashmee Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	25	350	375
10	Sri Dulal Kanti Sukla Das, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	8	145	153
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- J.M. 2nd Class, Longtharai Valley	4	70	74
12	Sri Saamyajyoti Debnath, SDJM-cum-Civil Judge (Jr. Div)., Gandacherra	0	16	16
13	Sri G. K. Shahi, Civil Judge (Jr. Div)-cum- J.M. 2nd Class., Gandacherra	0	10	10
Total		233	1456	1689
Station-wise pendency of Cases as on 31.10.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	117	441	558
2	Kamalpur	93	761	854
3	Longtharai Valley	12	215	227
4	Gandacherra	0	26	26
Total		222	1443	1665
5	Family Court, Ambassa	11	13	24
Grand Total		233	1456	1689

District-wise pendency of cases as on 31.10.2019				
1	West Tripura Judicial District, Agartala	4244	6181	10425
2	Gomati Judicial District, Udaipur	740	1110	1850
3	South Tripura Judicial District, Belonia	948	1591	2539
4	Unakoti Judicial District, Kailashahar	504	1324	1828
5	North Tripura Judicial District, Dharmanagar	862	2037	2899
6	Sepahijala Judicial District, Sonamura	791	2804	3595
7	Khowai Judicial District, Khowai	314	993	1307
8	Dhalai Judicial District, Ambassa	233	1456	1689
Total		8636	17496	26132